



IILM LAW SCHOOL YOUTH PARLIAMENT, 2022

LOK SABHA

on

The National
Anti-Doping Bill, 2021

ALL INDIA

COMMITTEE MEET

on

Amendments to Prevention of
Money Laundering Act, 2002

10TH-11TH NOVEMBER 2022

IILM Law School Gurugram



About the Organizing University

IILM has a legacy of excellence in responsible management education since 1993. IILM University, Gurugram has been set up under The Haryana Private Universities (Amendment) Act, 2018 in Sector 53 Gurugram. With 29+ years of experience in training future entrepreneurs and managers, IILM has established a strong base of 13000+ alumni making it the preferred choice of destination for students in India.

About the Organizing Law Institution

IILM Law School is a Research-Oriented Institution providing global legal education providing five year Integrated B.A. LL.B (Honours) and B.B.A. LL.B (Honours), 1-Year LL.M and Ph.D (Law). We have tie-ups with international law universities, reputed NGOs, Corporate Houses and Law Firms to give an extensive exposure to our students. The school has recognition from the Bar Council of India & the University Grants Commission. Located in the heart of Gurugram, it was established in the year 2019 and is presently working under the leadership of our Chancellor Dr. SY Qureshi (Former Chief Election Commissioner of India), Pro Chancellor Prof. (Dr.) Ranbir Singh (founder & former Vice-Chancellor NALSAR Hyderabad & National Law University Delhi), Vice-Chancellor Prof. (Dr.) Sujata Shahi and Dean Prof. (Dr.) Asha Verma.



ABOUT IILM YOUTH PARLIAMENT

The Youth Parliament is a recreation of the parliamentary proceedings of legislature and executive, based upon the Indian Parliamentary system. It has been established to promote the activities of community service programs and to deliberate on social or political change. In the Youth Parliament, participants role-play members of parliament followed by discussing an entire gamut of social, legal, geopolitical and economic issues.

The aim of inter Youth Parliament is to acquaint the participants about the functioning of the parliament which primarily has three functions: representing the electorate, making laws, and overseeing the government. It is the place where legislators structure policies, frame laws, discuss and debate on issues that affects the lives of many. It seeks to enhance and strengthen the socio-political, socio-legal, socio-economic fabric of our country.



PARLIAMENT OF INDIA

NEED FOR YOUTH PARLIAMENT

- ✓ It supports the concept of assemble, argue, and assess.
- ✓ It furthers Democracy and Growth and the sustenance of Democratic institutions through deliberation and simulations.
- ✓ It posits the concept of “learn by doing”; it is decisive in determining on how to become more informed as citizens are it inside or outside the ambit of politics.
- ✓ It provides upright platform for acquiring or improving upon many skills such as public speaking, debate, presentation, research, and organizational skills, to the participants and thus aids their personal development.
- ✓ It is a rewarding, memorable, and informative experience for everyone, including the participants and the spectator.



Schedule of the Youth Parliament

The inter youth parliament will be conducted on two consecutive days. The schedule is as below:

Day-I Lok Sabha on the National Anti-Doping Bill, 2021

Day-II All India Committee Meet on Amendments to Prevention of Money Laundering Act, 2002.

Photography and Article Writing by New India Press will be conducted on both days respectively.

Who Can Participate

The Youth Parliament has been specifically designed for law students pursuing five year integrated or three year law programme, students pursuing courses in political science and public policy.

Certificate of Participation & Reward

✓ Certificates shall be presented to the participant present on both the days.

✓ Certificate of reward shall be awarded to best speaker, second best speaker, best delegation*, best photographer, best author for article writing.

✓ Cash Prize



Registration Fee-

INR 350/- Per Person
(includes lunch on both the days)

Link for the Registration Fee

<https://formbuilder.ccavenue.com/live/kotak-mahindra/iilm-university-gurugram/iilm-university>

**If the school manages to bring more than 10 Delegates their school's participating delegate will be entitled for being awarded as the best delegation at IILM Law School Youth Parliament. * Participation certificates will be provided to the delegates.*



Steps for Registration

- ✓ Participants need to duly fill the Google form for registration.
- ✓ The last date of submission of the registration form is 11th October 2022. Late application will not be accepted. After the successful registration and payment, the participants will receive a confirmation mail. Additionally, the registered participants will be invited to join the official telegram group for information dissemination. The link to join the group will be provided to the duly registered participants after the confirmation mail is sent.

Information

- ✓ **Formal dressing is mandatory.**
- ✓ **Participation shall be on individual basis.**
Multiple participation from same University/College/Institute will be allowed.
- ✓ **Participants may use bilingual language during their speech. (Preferably English)**
- ✓ **Boarding and lodging facility will not be provided.**
- ✓ **It is necessary for the students to carry their School /University ID (identity cards) on both days of the events.**

Contact:

Email : mockparliamentiilmgurugram@gmail.com

Call : +91-8130915938 / +91-9810997768

For Registration:

<https://rb.gy/jglys0>

PATRON-IN-CHIEF



Prof. (Dr) Ranbir Singh

Pro-Chancellor, IILM University,
Founder & former Vice-Chancellor
NALSAR Hyderabad & NLU Delhi

CHAIR PERSON

Prof. (Dr.) Sujata Shahi
Vice-Chancellor
IILM University, Gurugram

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